		Para de la d	- A - C	(0) - (Developing D			40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	6229033178	12	6156320235	40.04	0	72712943	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	8776588794	13	8724552109	56.74	0	52012632	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	2959	437360715	2752	248172499	1.61	0	189188216	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	167051036	2	10385899	0.07	0	3434728	153230409	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	292	762516976	271	233015583	1.52	0	529501393	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	3875590	4	3875590	0.03	0	0	0	Annexure 9
Total		3284	16376426289	3054	15376321915	100.00	0	846849912	153230409	